

notice in the matter. In any case, the decision in this case as that of the West Bengal Electricity Board.

Electrification of Adivasi and Harijan Villages

*616. SHRI DALPAT SINGH PARASTE: Will the Minister of ENERGY be pleased to state:

(a) whether Government have taken a decision to provide electricity to the villages where the population is more than 1000;

(b) whether Government are aware that the population of Adivasi and Harijan villages generally remains between 500 and 600;

(c) if so, whether this policy of Government will not be of any benefit to the adivasis and harijans; and

(d) whether Government would reconsider its decision to give the benefit of electricity to adivasis and harijans who are very poor and backward?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Government have not taken any such decision.

(b) to (d). In extending the coverage of rural electrification, Government attach importance to the electrification of villages inhabited by Harijans, Adivasis and the backward sections of the population.

Number of Posts of Producers' filled during Last Three Years

5603. SHRI T. S. NEGI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of posts of Producers filled on the basis of limited selection during the last three years;

(b) the nature of work in respect of each post of Producer and the names of the Centres where these posts existed;

(c) whether suitable persons could not be found out by the Union Public Service Commission for the posts of Programme executives to work against these posts;

(d) the rules governing the limited selection of producers and whether all the scholars and expert writers called for appointment against the posts of producers; and

(e) if so, whether all the known literates working on the various centres were called for the last selection for these posts?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) 22 posts of Producers had been filled in AIR on the basis of limited selection during the last 3 years.

(b) Statement is laid on the Table of the House showing the names of Producers, their date of appointment, station where posted, and category of programme for which selection was made.

(c) Posts of Producers are in the Staff Artist category and recruitment to this category is not made through the Union Public Service Commission. As such UPSC was not requested to make selection for the posts of Producer.

(d) Under the existing recruitment rules, Producers are appointed 100 per cent by limited selection open to all categories of Staff Artists, failing which by direct recruitment. All Staff Artists, who have the required qualifications, get an opportunity for limited selection. Scholars and expert writers are also considered for appointment to the post of Producer if they apply and are found suitable for the post.

(e) Known literateurs, if any, working at various Stations of All India Radio as Staff Artists, who applied and were eligible, were considered for these posts.